

## STATEMENT

(Rs. in Lakhs)

Sl. No.	States/U.T.s	1990-91	1991-92	1992-93
1.	Andhra Pradesh	207.00	81.53	47.26
2.	Bihar	349.72	36.92	—
3.	Assam	—	—	22.50
4.	Gujarat	—	40.00	15.00
5.	Karnataka	18.00	19.68	20.00
6.	Kerala	15.00	15.00	15.00
7.	Madhya Pradesh	15.00	80.00	10.00
8.	Maharashtra	51.99	42.17	26.40
9.	Orissa	22.51	24.00	16.23
10.	Rajasthan	7.29	10.00	15.00
11.	Tamil Nadu	32.00	17.00	12.00
12.	Tripura	0.54	0.26	1.00
13.	Uttar Pradesh	35.00	122.37	—
14.	West Bengal	15.00	15.00	—
15.	D & N Haveli	0.25	0.25	0.25
16.	Pondicherry	0.11	0.94	0.36
	Total	769.41	505.12	201.00

**Rural Link Roads Project under J.R.Y. in Andhra Pradesh**

3343. SHRI SOBHANA DRESSWARA  
RAO VADDE  
SHRI RAMA KRISHNA KONA-  
THALA

Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Andhra Pradesh has submitted any Rural Link Roads Project under Jawahar Rozgar Yojana;

(b) if so, the details thereof; and

(c) the time by which approval is likely to be accorded to the project?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) A special Project for construction of rural roads has been received from the State Government of Andhra Pradesh with an estimated cost of Rs. 193.00 crores spread over a period of two years. It has been proposed to provide Communication facilities to 4206 villages, generating 526.36 lakh mandays of employment during the project period.

(c) The proposal is under examination in this Ministry.

[Translation]

**Agitation outside the Office of UPSC for use of Indian Languages**

3334. SHRI CHHEDI PASWAN  
SHRI LAL BABU RAI:  
SHRI UDAY PRATAP SINGH:  
SHRI RAM PUJAN PATEL:  
SHRI S. N. VEKARIA

Will the PRIME MINISTER be pleased to state :

(a) whether several persons have been agitating outside the building of Union Public Service Commission New Delhi to press over the demand of conducting the All India Services Examinations in different Indian languages; and

(b) if so, the main demands put forth by them and the reaction of the Government in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) Yes, Sir.